

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

114

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. P. C. Sen, Sr. Adv.
2. Raj Ratna Sen
3. Anup Nath Bhattacharyya.
4. Bayani Dan,
5. Sreetaama Biswas

for
Respondent


21/8/18

- (1) Mr. Abhrajit Mitra, Sr Adv
- (2) Mr. Ratnanku Banerji, Sr Adv
- (3) Mr. D.N. Sharma, Adv
- (4) Mrs. Iram Hassan, Adv
- (5) Mr. Debayan Sen, Adv.

For
Petitioner


21/8/18

ORDER

Ld. Counsel for petitioner and respondent is present.

Arguments on side of the petitioner is completed. For hearing on the side of the respondents is adjourned as requested by the Ld. Senior Counsel to 27/08/2018 at 12 O' clock.

Sd

(Jinan K.R.)
Member (J)